

List of cases in which Electronic Service of process has taken place during the month of October 2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL				
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL				
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL				
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL				
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	CS COMM-970/2023	VIKASA PUBLISHING HOUSE PVT. LTD. V/S SRINIVASA RAO NALLAM	ANJU BAGAI & RAJESH KUMAR	01.07.2023	03.10.2023
			CS COMM-291/2023	ICICI BANK LTD. V/S SUNIL YADAV	BABBAR & ASSOCIATE	16.02.2023	05.10.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			OMP(I) COMM-634/2023	IDFC FIRST BANK V/S SANTOSH KUMAR YADAV	MAYANK MAHAJAN	11.09.2023	05.10.2023	
			CS COMM-2753/2022	SH. VIMAL GOEL V/S SH. MUKESH SAINI	SANJEEV KUMAR	24.10.2022	05.10.2023	
			CS COMM-1212/2023	BASHESHAR LAL AMIT KUMAR V/S PANKAJ KUMAR JAIN	JATIN AGGARWAL	07.09.2023	05.10.2023	
			CS COMM-1228/2023	MYSTAIR HYGIENE CARE PVT. LTD. V/S GULSHAN KUMAR BATRA (HUF)	SUNIL SHARMA	11.09.2023	05.10.2023	
			OMP (I) COMM-541/2023	TATA CAPITAL FINANCIAL SERVICE LTD. V/S NARYAN LAL	ANISH BHIOLA	04.08.2023	06.10.2023	
			OMP(I) COMM-477/2023	TATA CAPITAL FINANCIAL SERVICE LTD. V/S M/S SHREE RAM ENTERPRISES	ANISH BHOLA	20.05.2023	06.10.2023	
			OMP(I) COMM-525/2023	AKASH INSTITUTION V/S AARTI RANI	BHASKAR KUMAR SHUKLA	24.07.2023	06.10.2023	

Sr. No.	Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS COMM-890/2022	GIRNARSOFT AUTOMOBILES PVT. LTD. V/S JOGINDER	LALIT PANDEY	14.03.2022	06.10.2023	
			CS COMM-1054/2023	POONAM BANSAL V/S MAHINDER SINGH	AMIT GOSWAMI	19.07.2023	06.10.2023	
			OMP(I) COMM-531/2023	IDFC FIRST BANK V/S CAPITAL FIRMS	MAYANK MAHAJAN	01.08.2023	09.10.2023	
			OMP (I) COMM-532/2023	IDFC BANK LTD. V/S SOHAN PAL	MAYANK MAHAJAN	01.08.2023	09.10.2023	
			MISC DJ – 600/2023	SIRI IN FIN LEASE PVT. LTD. V/S DIN DAYAL AGARWAL VIPUL GOEL	VIPUL GOEL	23.09.2023	06.10.2023	
			CS COMM-2699/2022	BANSAL ELECTRICALS V/S VAKRATUNDA ASSOCIATES	SH. ANUJ KUMAR CHAUHAN	17.12.2022	09.10.2023	
6	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	CENTRAL	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL					
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL					
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	NIL					
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL					
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL					
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL					
13	SH. SANJEEV KUARM SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
14	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	NIL					
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL					
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL					
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL					
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL					
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL					
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process
21	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	NEW DELHI	OMP (I) COMM. 72/2023	LIUGONG INDIA PVT. LTD. Vs MR. SANDEEP GANGULA	MR. PAZER MUKHTAN	15.09.2023	10.10.2023
			CS (COMM.) 450/2023	YUG BITE AND VITLES PVT LTD Vs ROLL KING AND ORS.	MR. UTKARSH JOSHI	04.08.2023	10.10.2023
			CS (COMM.) 427/2023	CANARA BANK Vs SATENDRA SINGH	MR. KUNAL SHARMA	26.07.2023	19.10.2023
			OMP-COMM. 130/2023	RAHEJA DEVELOPERS LTD. Vs ENHANCED WAPP	MR. YOGENDRA MISHRA	09.10.2023	19.10.2023
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL				
23	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL				
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	cs comm-538/2022	HUGO TRADEMARK MANAGEMENT GMH VS SHYAMJI RASTOGI	SHARVA N KUMAR BANSAL	25-09-2023	10-10-2023

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			CS COMM-537/2023	IFFCO MC CROP SCIENCE PVT LTD VS BALAJI AGRO BANKGEDI	SHUBHAM SAIGAL	25-09-2023	10-10-2023
			CS COMM-503/2023	RSPL HEATLH PVT LTD VS DHARMEDRA KUMAR GUPTA	SHARVAN KUMAR BANSAL	28-08-2023	10-10-2023
			CS COMM-306/2021	BIOCON SWITCHGEAR PVT LTD VS AKSHAY UTTAMCHAND JAIN	SHARAVAN KUMAR BANSAL	24-07-2021	13-10-2023
			CS COMM-556/2023	STATE BANK OF INDIA VS UPERNDER SINGH	DHARME NDRA SINGH	13-10-2023	14-10-2023
			CS COMM-483/2023	BANK OF BARODA VS VINITA KOHLI	BRIJ LAL	21-08-2023	15-10-2023
			CS COMM-484/2023	BANK OF BARODA VS VISHAL EMBRIDOERY	BRIJ LAL	21-08-2023	15-10-2023
			CS COMM-255/2023	ICCI BANK VS MOIHD AM	PRASHANT KUMAR	01-05-2023	25-10-2023

Sr. No.	Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of	
			CS COMM-490/2023	MS EARTH EVENTS INDIA VS DIVINE BEAUTY PVT LTD	AMARJEET KUMAR	23-8-2023	27-10-2023	of	
25	SH. SANDEEP YADAV	South	NIL						
26	SH. RAJEEV BANSAL	South	CS (COMM)/234/2023	CANARA BANK Vs MS FOOD FOREST SWEETS AND RESTAURANT PVT LTD ORS	EPA SHAR	21-04-2023	5-10-23		
			CS (COMM)/422/2023	PREACH LAWYERS LLP Vs NAMAN FINLEASE PRIVATE LIMITED	A KUMAR	11-07-2023	5-10-23		
			CS (COMM)/492/2023	STATE BANK OF INDIA Vs ASHOK KUMAR	RANI	23-08-2023	6-10-23		
			CS (COMM)/505/2023	ANITA SEHGAL Vs UNIQUE PUBLISHERS INDIA PVT. LTD.	IT AGGAR	29-08-2023	6-10-23		
			CS (COMM)/491/2023	INTERNATIONAL COMBUSTION INDIA LTD Vs ADVANCE DIAMOND TOOLS AND OTHERS	RUN KAPC	23-08-2023	6-10-23		

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			OMP (I) (COMM.) /2037/2023	M/S KOTAK MAHINDRA BANK LTD. Vs SUBHASH YADAV	KUMAR F	18-09-2023	10-10-23	
			OMP (I) (COMM.) /2033/2023	M/S KOTAK MAHINDRA BANK LTD. Vs SUBHASH YADAV	KUMAR F	18-09-2023	10-10-23	
			OMP (I) (COMM.) /2036/2023	M/S KOTAK MAHINDRA BANK LTD. Vs SUBHASH YADAV	KUMAR F	18-09-2023	10-10-23	
			CS (COMM) /429/2022	M/s H. N. H. ESCORTS GARMENTS Vs M/S HALF SHADOW FILMS	Iman Ali Kh	23-07-2022	10-10-23	
			OMP (I) (COMM.) /2005/2023	IDFC FIRST BANK Vs POONAM GUPTA	ANK MAH	16-09-2023	10-10-23	
			OMP (I) (COMM.) /2035/2023	M/S KOTAK MAHINDRA BANK LTD. Vs MAHALAXMI ENTERPRISES	KUMAR F	18-09-2023	10-10-23	
			OMP (I) (COMM.) /2015/2023	IDFC FIRST BANK Vs PAWNISH MAHAR CHAND	ANK MAH	16-09-2023	11-10-23	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			OMP (I) (COMM.) /2016/2023	IDFC FIRST BANK Vs TURNER TOOLS PRIVATE LIMITED	ANK MAH	16-09-2023	11-10-23	
			CS (COMM) /295/2022	IFFCO MC CROP SCIENCE PRIVATE LIMITED THR. ANIL DHINGRA Vs DWARKADISH AGRO	Subham Saig	05-05-2022	25-10-23	
			CS (COMM) /426/2023	ICICI BANK LTD Vs NAZIA YUSUF IZUDDIN	MANT GUPTA	14-07-2023	25-10-23	
			CS (COMM) /453/2022	M/S AMAN TRAVELS LTD. Vs TRAVEL CASTLE PVT LTD	vikrant Hudd	06-08-2022	25-10-23	
			CS (COMM) /291/2023	ASR INDIA PRIVATE LIMITED Vs TIKMET EXIM PRIVATE LIMITED AND ORS	EJ PRATA	11-05-2023	25-10-23	
			CS (COMM) /230/2022	ASICS CORPORATION Vs ASHOK KUMAR	N KUMAR	06-04-2022	27-10-23	
			CS (COMM) /290/2022	M/S. DARSHANA AGRO Vs M/S SUN SPOT CAFE PVT. LT.D AND ORS.	S MOHAMMAD	02-05-2022	27-10-23	

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			CS (COMM) /411/2022	SH.MANOJ KUMAR Vs MUNICIPAL CORPORATION OF DELHI FORMERLY SDMC	ASH SHAR	14-07-2022	27-10-23	
27	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL					
28	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL					
29	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL					

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30	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL				
31	SH. BHUPESH KUMAR	SOUTH-EAST		DSV AIR AND SEA PRIVATE LIMITED Vs M/S INNOMOD INDIA PRIVATE LIMITED	PRIYANK A GHOSH(P),	06-01-2022	03-10-2023
				SHRI SURESH ARORA AND ANR Vs SHRI ANU MANGLANI	SURESH CHAND SINGHAL (P),	03-10-2023	03-10-2023
				M/S UNITED PETROCHEM PRIVATE LIMITED Vs KALPESH MISTRY PROPRIETOR M/S ECO	ISHPREET SINGH(P),	28-04-2023	12-10-2023
32	MS NIRJA BHATIA	SOUTH-EAST	NIL				
33	SH. RAJESH KUMAR SINGH	SOUTH-EAST	OMM) 4	VARUN MAURYA Vs SUMIT CHAUHAN	ivkumar T	28.04.2022	10.10.2023
			OMM) 4	RITZY CHEMICALS PVT. LTD Vs SUNREX VINYLs	IT VASHI	30.04.2022	16.10.2023

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34	SH. SANJAY SHARMA-I	EAST	NIL					
35	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02		NIL					
36	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	CS(COMM)-6/2023	STATE BANK OF INDIA Vs SHRIBHAGWAN	SHALINI UPADHYAY	24.01.2023	10.10.2023	
			CS(COMM)-10/2023	PUNJAB NATIONAL BANK SWATI PROPRIETOR OF SWATI TELECOM	VS SHARMA	AJAY KUMAR	28.01.2023	10.10.2023
			CS(COMM)-20/2023	M/S A.M.K. METALS Vs M/S AZEEM INDUSTRIES SAND CASTING	MOHD. AZEEM	27.02.2023	10.10.2023	
			C.S. (COMM)/17/2021	CANARA BANK Vs MOHD. SOHAIL	SHAHSHI BALA	16.01.2021	18-10-2023	
			C.S. (COMM)/30/2023	MR. ATUL JAINPROP MS SAPAN PAPER IMPEX Vs MS. USHA BAJAJ PROPRIETOR MS BAJAJ PACKERS	RAKHI KAPPOR	29.03.2023	21-10-2023	

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			C.S. (COMM) /41/2023	PUNJAB NATIONAL BANK RANA TRANSPORT AND MATERIAL CARRIES Vs	NEERAJ KUMAR BHAGAT	15.09.2023	12-10-2023	
			C.S. (COMM) /26/2021	M/S SHREEVAISHNO ABRASIVES PVT LTD. Vs M/S SAI RAM ENTERPRISES	VARUN GUPTA	02.03.2023	16-10-2023	
			C.S. (COMM) /44/2023	MUNIRUDDIN Vs M/S SHREE RAM IRON STORE	ARVIND KUMAR DUBEY	27.04.2023	09-10-2023	
			C.S. (COMM) /47/2023	VIMLA RANI Vs AXIS E CORP SOLUTIONS PVT. LTD.	DIYA JOTI	11.05.2023	12-10-2023	
			C.S. (COMM) /63/2023	ANIL KUMAR Vs BABLOO SINGH	HANIB	12.07.2023	03-10-2023	
			C.S. (COMM) /68/2023	PUNJAB NATIONAL BANK LAXMAN SINGH Vs	SHALINI UPADHYAY	21.07.2023	10-10-2023	
			C.S. (COMM) /70/2023	SRI SAI STARCH AND CHEM Vs MAANAPURNA FOODS PRODUCTS	UDAY KUMAR	27.07.2023	10-10-2023	

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			C.S. (COMM) /73/2023	BANK OF BARODA M/S MAHALAXMI ENGINEERING WORKS	SATYA Vs PAL SINGH	31.07.2023	25-10-2023	of
			C.S. (COMM) /74/2023	BANK OF BARODA M/S ADITYA ENTERPRISE	SATYA Vs PAL SINGH	31.07.2023	11-10-2023	
			C.S. (COMM) /80/2023	STATE BANK OF INDIA MR NAVEEN CHOUDHARY	KRISHAN Vs KUMAR	14.08.2023	18-10-2023	
			C.S. (COMM) /85/2023	THE KANGRA CO OPERATIVE BANK LTD SH. RAJAJ KUMAR GAJWANI	SHANTA Venu Vs BHARDW	31.08.2023	25-10-2023	
			C.S. (COMM) /86/2023	PUNJAB NATIONAL BANK Vs SHRI GOPAL PROPRIETOR OF MESSERS KRISHNA TEXTILE	QUAISAR ALI	02.09.2023	13-10-2023	
			C.S. (COMM) /87/2023	PUNJAB NATIONAL BANK Vs SHRI RAKESH KUMAR JAIN PROPRIETOR OF MESSERS SAMRAT	QUAISAR ALI	02.09.2023	13-10-2023	
			C.S. (COMM) /88/2023	MR. PRAVEEN KUMAR SOLE PROPRIETOR OF M/S KAY KAY TRADING CO Vs M/S OM ARHAM TRENDZ LLP	JUSNEET SINGH KOHLI	05.09.2023	21-10-2023	

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			C.S. (COMM) /98/2022	CANARA BANK Vs SH. SONU	MANOJ KUMAR ARORA	08.09.2022	09-10-2023	
			CS/170/2021	LATA GUPTA Vs SATISH GUPTA	RAJNEESH KAPOOR	17.08.2021	10-10-2023	
			C.S. (COMM) /99/2022	CANARA BANK Vs SH. KAPIL KUMAR	MANOJ KUMAR ARORA	08.09.2022	09-10-2023	
			C.S. (COMM) /100/2022	RANDHIR KUMAR JHA Vs LEEL ELECTRICALS LTD AND ANOTHERS	CHETAN KUMAR PAL	15.09.2022	10-10-2023	
			C.S. (COMM) /90/2023	SUNIL KUMAR Vs PAYAL MAHESHWARI	ANIKET KUMAR	20.09.2023	16-10-2023	
			C.S. (COMM) /91/2023	S N ELECTEL PRIVATE LIMITED Vs MAMTA DEVI PROPRIETORM /S RAJ INFRATECH	ANANT BHUSHA N	23.09.2023	10-10-2023	
			C.S. (COMM) /92/2023	SH. SACHIN KUMAR JAIN Vs SH. DEEPAK JAIN	SANDEEP JAIN	12.10.2023	18.10.2023	

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			C.S. (COMM) /94/2023	STATE BANK OF INDIA Vs SHRI GAURAV	SUCHITA DIXIT	17.10.2023	26.10.2023	of
			C.S. (COMM) /95/2023	BANK OF BARODA Vs SATENDER PARIHAR	SATYA PAL SINGH	17.10.2023	26.10.2023	
			C.S. (COMM) /98/2023	BANK OF BARODA Vs SATISH KUMAR	UMESH JOSHI	17.10.2023	21.10.2023	
			C.S. (COMM) /114/2022	IDBI BANK LTD. Vs KHURSHAID	VIVEK KUMAR	06.10.2022	13.10.2023	
			C.S. (COMM) - 105/2023	BANK OF BARODA Vs FIROJ KHANPROP. FIROJ KHAN LIGHT HOUSE	UMESH JOSHI	20.10.2023	26.10.2023	
			C.S. (COMM) /123/2022	ASHWANI KUMAR Vs M/S MAHAVIR BOOK STORE	RAMA SHARMA	05.11.2022	12.10.2023	
			C.S. (COMM) /136/2022	CANARA BANK Vs NEHA TOMAR	ANKUR AGGARWAL	15.12.2022	16.10.2023	

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			C.S. (COMM)-3/2022	HDFC BANK LTD. Vs JAGMOHAN LAL	DEEP KAMAL	05.01.2022	18.10.2023	
			CS(COMM)-57/2022	PUNJAB NATIONAL BANK VS PAYAL REFRIGERATING AND ELECTRIC WORKS THROUGH ITS	SUNAV RASTOGI	09.06.2023	31.10.2023	
			CS(COMM)-96/2023	BABU SINGH VS DARSHAN YADAV	ANIL KUMAR PANDEY	17.10.2023	27.10.2023	
			CS(COMM)-55/2023	M/S JBS ENGINEERING WORKS VS M/S REVA ENGINEERING ENTERPRISES	Sagar Mishra	02.06.2023	31.10.2023	
37	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	CS (COMM)-	APPOLO PIPES	Sh. Tushar	27/01/2023	05/10/2023	
			CS (COMM)-	MR. DHEERAJ K	Sh. Gaurav	28/08/2023	03/10/2023	
			CS (COMM)-	ALKA TYAGI VS	Sh. Prateek	25/05/2023	05/10/2023	

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			CS (COMMS/	SHREE KAN	Sh. Chaman	02/05/2023	18/10/2023	
			CS (COMM/S	OP & SONS	Ms. Manju	11/05/2023	26/10/2023	
			CS (COMSH.	MANMOHAN SAHNI VS. SH. GYANSHU AHUJA	Sh. Vikas B	26/09/2023	16/10/2023	
			CS (COMRAVI	AGGARW	Sh. G.S. Sir	22/08/2023	25/10/2023	
			CS (COMADITYA	JAIN H	Sh. Chetan	14/12/2022	26/10/2023	
38	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)		NIL					
39	SH. SURENDER S. RATHI		NIL					

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40	SH. REETESH SINGH		NIL					
41	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	NIL					

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42	SH.VINOD YADAV			NIL				
43	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North		NIL				
44	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST		NIL				
45	MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02			NIL				
46	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03			NIL				
Total								95